GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:1930
ANSWERED ON:31.07.2015
Tax on Petrol and Diesel
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Will the Minister of FINANCE be pleased to state:

- (a) whether the tax collection from petrol and diesel has increased in the country during the last three years;
- (b) if so, the details thereof petrol and diesel-wise;
- (c) whether the increase in the tax collection has made any impact on the Government subsidy to oil companies;
- (d) if so, the details of the subsidy disbursed to oil companies during the last three years;
- (e) whether the Government proposes to reduce the duties on petrol and diesel; and
- (f) if so, the details thereof and if not, the reasons therefore?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAYANT SINHA)

(a) and (b): All India revenue from Petrol and Diesel during the financial years 2012-13, 2013-14, and 2014-15 was as under: (Rs. in crore)

Petroleum Product F.Y.2012-13 F.Y.2013-14 F.Y.2014-15

(Provisional)

Customs Revenue Central Excise Revenue Customs Revenue Central Excise Revenue Customs Revenue Central Excise Revenue Petrol 492 23710 626 22424 901 31165

Diesel 211 22513 26 27146 75 43300

(c) and (d): Since the price of Petrol was made market determined effective 26th June 2010, there is no subsidy payment for Petrol by Government since then. Further, the price of Diesel has also been deregulated effective 19th October 2014. As regards Diesel, the Cash assistance by Govt. towards Oil Marketing Companies (OMCs') under recoveries is as under:

F.Y.2012-13 F.Y.2013-14 F.Y.2014-15

100000 70772 27308

(e): There is no such proposal under consideration at present.

(f): Does not arise in view of reply to part (e) above.
